

1	2	3	4	5
				Cumulative in respect of bills issued upto 31-3-82
31-3-84	12.21			5.86 6.35 Outstanding Cumulative in respect of bills issued upto 31-3-84
31-3-85	12.36			12.36 Outstanding Cumulative in respect of bills issued upto 31-3-85

(c) Since service is rendered first and recovery made later some outstandings are inevitable. In spite of best efforts, some percentage of the amount billed remains unrealised due to various factors such as :

- (i) absconding of subscribers after availing the services ;
- (ii) firms going under liquidation ;
- (iii) death of the subscriber and the unwillingness of successors to pay the dues ;
- (iv) disputes in bills remaining unsettled and sometimes taken to courts ; and
- (v) financial inability of the subscribers to pay the outstanding dues.

Department has been able to recover more than 98% of the bills issued over the years and accumulated arrears indicated above, form a small percentage of the total amount of bills issued.

- (d) (i) The telephone/telex of the defaulters working in Delhi as well

as in the country are disconnected to persuade the subscribers to settle the dues.

- (ii) The defaulters are contacted personally by the Telephone Revenue Inspectors to request them to settle the dues even in instalments.
- (iii) Wherever the subscriber is found to be financially sound, legal action is resorted to for recovery of the dues

Delhi Telephone Directory

2171. SHRI KALI PRASAD PANDEY : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether a large number of telephone numbers have changed after the issue of Delhi Telephone Directory ; 1984 ;

(b) if so, whether it is proposed to issue a composite supplement giving information of all the changed numbers ; and

(c) if so, when and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) and (c). The directory supplement incorporating corrections upto 15-5-1985 is being printed and arrangements are being made for distribution to the subscribers from first week of September, 1985.

Trunk Service in Himachal Pradesh

2172. PROF. NARAIN CHAND PARASHAR : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any direct circuits additional channels or II/III Junctions have been demanded for improvements in the trunk services in Himachal Pradesh during last three years including the current financial year;

(b) if so, the details of these demands (i) between various SAXs and Trunk Exchanges (ii) between the trunk exchanges within District Headquarters from the outlying exchanges to those at the district headquarters (iii) for the Direct circuits for the State capital at Shimla from the exchanges at district Sub-Divisions, Block headquarters (iv) from the existing trunk exchanges in Himachal Pradesh to the trunk exchanges at Hoshiarpur, Pathankot and Jalandhar in Punjab and Chandigarh;

(c) the details of the demands accepted in each category and likely date by which the remaining demands would be accepted; and

(d) the specific cases where such installations have already been made and circuits/channels/junctions started functioning ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) The details of the demands are as under.

(i) between various SAXs and Trunk Exchanges.

1. Jandutha Bilaspur
2. Naina Devi Bilaspur
3. Barsar Hamirpur
4. Jawalamukhi-Dehra
5. Bhoranj-Hamirpur
6. Amb-Una
7. Amb-Gagret
8. Jawalamukhi-Hamirpur.
9. Dehra-Pragpur
10. Talai-Ghumarwin
11. Chowari-Nurpur
12. Bakloh-Nurpur
13. Bakloh-Dalhousie
14. Kalrain-Kullu
15. Mchatpur-Nangal
16. Sihunta-Chamba
17. Chintpurni Gagret
18. Kanggo-Hamirpur
19. Gaggal-Kangra
20. Deori Khaneti-Kotkhai
21. Saraban-Nahan
22. Marlog-Kothai
23. Gumma-Kotkhai
24. Sawra-Rohru
25. Kala Amb-Nahan
26. Subhathu-Solan
27. Tikkar-Rohru
28. Nandpur-Jubbai
29. Shogi-Shimla